

IN THE COURT OF DISTRICT & SESSION'S JUDGE PAURI GARHWAL

FOLLOWING TYPE OF FOR CASES HEARING ON VIDEO CONFERENCING MODE BE
TAKEN UP ON 03-07-2021

V.C. Time: 10.30 AM-11.00 AM FOR BAIL APPLICATION

Sl.N.	Case	Name of Party	Fix for
1	Bail No-117/2021	Monu Rathor Vs State	Hearing

V.C. Time: 11.00 AM-12.15 PM FOR ARGUMENT'S FILE

2	Criminal Appeal-133/2019	Subhas Vs State of Uttarakhand	Argument
3	Criminal Appeal-115/2019	Vipin Vallabh Bahuguna Vs State of Uttarakhand	Argument
4	Criminal Appeal-57/2017	Akhilesh Rawat Vs State of Uttarakhand	Argument
5	Criminal Appeal-43/2020	State Vs Vidhata Devi	Argument
6	Criminal Appeal-40/2018	Khushnasib Vs State of Uttarakhand	Argument
7	Criminal Appeal-55/2019	Smt. Guddi Devi Vs Lalit Negi and Others	Argument
8	Criminal Appeal-77/2019	Smt. Guddi Devi Vs Sanjay Kumar Gupta & Ors.	Argument
9	M.C.A. No-21/2019	Manbir Singh Vs Avtar Singh	Argument
10	Civil Revision- 08/2020	Nafis Ahmad Others Vs Abdul Hafij	Argument
11	Civil Revision- 41/2019	Shivchand Gulati Vs Rameshwar Singh Rawat	Argument
12	Session Trail No-17/2017	State Vs Deepak Kumar and Others	Argument

* For link please visit official website of District Judge Pauri. In case of difficulty, contact on help line number displayed on official website of the Court.

Ordered by Court
Sr. Assistant
District & Session's Judge Court
Pauri Garhwal